GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO. 534 TO BE ANSWERED ON 24.07.2025

Human-animal conflict

534. SHRI SANDOSH KUMAR P:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the State-wise list of the number of people who died in human-animal conflicts during the last five years;
- (b) whether Government is aware of the alarming issue of human-animal conflicts in the State of Kerala, which has seriously eroded the life and livelihood of the people residing near the natural habitat of wild animals;
- (c) whether Government is taking any initiatives to amend the provisions of the Wildlife Protection Act 1972 to reduce the disastrous effect of human-animal conflict;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) to (e) Incidences of human-wildlife conflict have been reported from various parts of the country including the State of Kerala. As per the information received from the State Governments and Union Territory Administrations, the details of human deaths over the last five years due to attacks by tigers and elephants are provided at **Annexure-I** and **Annexure-II** respectively.

The Wild Life (Protection) Act, 1972 was amended in the year 2022. Section 11 of the Wild Life (Protection) Act, 1972 empowers the State Chief Wild Life Warden for management of human wildlife conflict situations. There is no proposal to amend the Wild Life (Protection) Act, 1972 as on date.

Annexure referred to in reply to parts (a) to (e) of the Rajya Sabha Unstarred Question No. 534 due for reply on 24.07.2025 regarding "Human-animal conflict".

The details of human deaths during last five years due to tiger attacks, year-wise and State-wise

S.	State	2020	2021	2022	2023	2024
No.						
1	Assam	0	0	0	0	4
2	Bihar	1	4	9	1	2
3	Chhattisgarh	0	0	0	3	0
4	Jharkhand	0	0	0	0	0
5	Karnataka	0	1	1	8	2
6	Kerala	2	0	0	0	0
7	Madhya Pradesh	11	2	3	10	6
8	Maharashtra	25	32	82	37	42
9	Mizoram	0	0	0	0	0
10	Odisha	0	0	0	0	0
11	Rajasthan	0	0	0	0	0
12	Tamil Nadu	1	3	0	1	0
13	Telangana	2	0	0	0	1
14	Uttar Pradesh	4	11	11	25	10
15	Uttarakhand	0	1	3	0	5
16	West Bengal	5	5	1	0	1
_	Total		59	110	85	73

Annexure referred to in reply to parts (a) to (e) of the Rajya Sabha Unstarred Question No. 534 due for reply on 24.07.2025 regarding "Human-animal conflict".

The details of human deaths during last five years due to elephant attacks, year-wise and State-wise

S. No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	4	6	4	5	6
2	Arunachal Pradesh	0	2	2	0	0
3	Assam	75	91	63	80	74
4	Chhattisgarh	77	42	64	69	51
5	Jharkhand	84	74	133	96	87
6	Karnataka	30	26	27	29	48
7	Kerala	12	20	25	22	23
8	Maharashtra	1	0	0	2	5
9	Meghalaya	4	6	3	3	7
10	Nagaland	0	0	0	1	1
11	Odisha	117	93	112	148	154
12	Tamil Nadu	58	57	37	43	61
13	Tripura	2	1	2	2	1
14	Uttar Pradesh	6	1	0	4	4
15	Uttarakhand	9	13	12	4	8
16	West Bengal	116	47	77	97	99
	Total	595	479	561	605	629